NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.
CP 249/16	TP 97/17	For adjournment	433(e)	
NAME (IN	CAPITAL)			CICNATURE

REPRESENTATION TO WHOM

1. ASIM MACIK 9880915157

& PHONE NUMBER

NO.

Respondent

2. LARSHMI MENON 9880073412

Petitioner

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Petitioner Counsel requested time. List it on 09/02/2018.

Member (T)

Member (J)

SIGNATURE